

Government of India  
Ministry of Finance  
Department of Economic Affairs

**LOK SABHA**

**UNSTARRED QUESTION NO. 3431**

**TO BE ANSWERED ON MONDAY, THE 9<sup>TH</sup> AUGUST, 2021/SRAVANA 18, 1943 (SAKA)**

**AMENDMENT TO FRBM ACT**

**3431. SHRI PRADYUT BORDOLOI:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has estimated the Debt to GDP ratio for financial years 2020-2021 and 2021-2022;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government intends to amend the Fiscal Responsibility and Budget Management (FRBM) Act;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government is considering revising Debt to GDP ratio targets, as stipulated in the FRBM Act, from a target figure to a target range; and
- (f) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)**

- (a) Yes Sir.
- (b) The Central Government debt position as per the definition in the Fiscal Responsibility and Budget Management (FRBM) Act, 2003 may be seen at Annexure.
- (c)&(d) Government's amendment of the FRBM Act will target a path of fiscal consolidation aimed towards reaching a level of fiscal deficit below 4.5 % of GDP by 2025-26.
- (e)&(f) Amendment to the FRBM debt targets will be in consonance with the broad fiscal deficit path indicated above.

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**Annexure**

*(% of GDP)*

	<b>2020-21 (Prov.)</b>	<b>2021-22 (Prov.)</b>
1. Public debt (2+3)	52.0	54.2
2. External debt	3.5	3.2
3. Internal debt	48.5	51.0
4. Other liabilities	8.5	7.6
5. TOTAL DEBT (1+4)	60.5	61.7